

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ICL SYSTEMS INDIA PRIVATE LIMITED

1.	Name of Corporate Person	ICL Systems India Private Limited
2.	Date of Incorporation of Corporate Person	February 13, 2019
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Ministry of Corporate Affairs, New Delhi
4.	Corporate Identity number/ Limited Liability Identity number of Corporate Person	U72900HR2019FTC091319
5.	Address of the registered office and principal office (if any) of Corporate Person	HD-258 WeWork DLF Forum, Cybercity, Phase III Gurugram, DLF QE, Gurgaon, Haryana, India, 122002
6.	Liquidation Commencement date of Corporate Person	April 2, 2025
7.	Name, Address, Email Address, Telephone number and the registered number of the Liquidator	Mr Amit Jain Address: D 32 East of Kailash New Delhi 110065 Email registered with IBBI: amitjain32@gmail.com Project specific email: icl.vl2025@gmail.com Mobile: 9818582552 Registration number: IBBI/IPA-001/IP-P02836/2023-2024/14369 AFA No: AA1/14369/02/311225/107723 valid upto 31.12.2025
8.	Last date for submission of claims	May 1, 2025

Notice is hereby given that the **M/s. ICL Systems India Private Limited** has commenced voluntary liquidation on 2nd day of April 2025.

The stakeholders of **M/s. ICL Systems India Private Limited** are hereby called upon to submit a proof of their claims, on or before 1st day of May 2025, to the liquidator at the address mentioned against item 7.

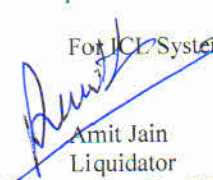
The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 03/04/2025
Place: New Delhi

For ICL Systems India Private Limited


Amit Jain
Liquidator
IP Reg No: IBBI/IPA-001/IP-P02836/2023-2024/14369
AFA No: AA1/14369/02/311225/107723 valid upto 31.12.2025

AMIT JAIN
Insolvency Professional
IBBI/IPA-001/IP-P02836/2023-24/14369